

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/608/2020
NAME OF THE PETITIONER : Xicon internation Limited
NAME OF THE RESPONDENTS : VA Tech Wabag Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Learned Counsel Ms. E.N. Haree Priya for the Applicant is present.

Learned Senior Counsel Mr. PH. Arvindh Pandian leds the Counsel on Record
Mr. Amit Bhargav for the Respondent.

Ld. Senior Counsel for the Respondent states that Vakalat has been filed in the
Registry on 12.03.2021 vide SR. No.1401.

List the matter on **19.04.2021** for Counter and hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)